

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1240 OF 1999

STATE OF PUNJAB
lant (s)

Appel

VERSUS

BALWANT RAI

Respondent(s)

(Office report regarding payment of fee to A.C.)

Date: 18/08/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr.Kuldip Singh, Adv.
Mr. Arun K.Sinha, Adv.

For Respondent(s)

Mr. Rana Ranjit Singh, Adv.(A.C.)

UPON hearing counsel the Court made the following
O R D E R

The fee of amicus curiae is fixed at Rs.500/-.

(Satish K. Yadav)

(Phoolan Wati Arora)

Court Master

Court Master